

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/1428/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the ¹⁶10 March, 2025.

Sub:- **Restricted Holiday and Casual Leave.**

Ref:- Letter No.DJB.I-11/2023-25/1215, dtd. 01.03.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 10.03.2025 as well as casual leave on 11.03.2025, along with station leave permission from the evening of 08.03.2025 (after Lok Adalat) till the morning of 12.03.2025**, has been granted. The next senior most Judicial Officer available available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/1429/A, dated , 10-03-2025

Copy to-

✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)